GOVERNMENT OF INDIA

MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA

QUESTION NO12.11.2010

ANSWERED ON

STORAGE FACILITY FOR FOODGRAINS

Shri Sanjay Raut

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Will the Minister of COALCOALCOALCOALCOALCONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :-

- (a) the quantum of foodgrains damaged due to scarcity of storage facility during the current year; and
- (b) the details of steps taken or proposed to be taken by Government to raise foodgrain storage capacity by adopting modern techniques for preservation of foodgrains in the country in order to avoid their damage?

ANSWER

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI SHARAD PAWAR)

(a) & (b):A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (b) OF THE STARRED QUESTION NO. 61 DUE FOR ANSWER ON 12.11.2010 IN THE RAJYA SABHA.

(a): Foodgrains are stored by adopting proper scientific code of storage practices. The details of foodgrains accrued non-issuable (damaged) in FCI and State Government agencies of Punjab and Haryana during the current year due to various reasons such as heavy rains, floods, pests, rodents etc. are as under:Foodgrains accrued as damaged in FCI

(Fig. In Tonnes)

Year Wheat Rice Paddy Coarsegrains Total 2010-11

(Upto Sept. 2010) 665 1720 0 2441 4826 Details of wheat accrued as damaged with State Government Agencies of Punjab and Haryana.

Year Punjab Haryana 2010-11

(Upto Oct. 2010) 28199 4621

(b): To create additional storage capacity, the Government has formulated a scheme for construction of storage godowns through private entrepreneurs. Under the scheme, the Food Corporation of India would now give a guarantee of ten years for assured hiring. A capacity of about 150 lakh tonnes is to be created under the scheme through private entrepreneurs and Central and State Warehousing Corporations in 19 States. Out of the capacities sanctioned tenders have been invited in 15 States and so far offers have been received for 103 lakh tonnes. CWC and SWCs are constructing about 17 lakh tonnes on their own lands under the Scheme. Out of this, 0.97 lakh tonnes has already been completed and 3.08 lakh tonnes is likely to be completed by March, 2011. Further, in the Eleventh Five Year Plan, the Planning Commission has sanctioned Rs. 149 crores for construction of storage godowns by FCI and the State Governments to which funds are released as grants-in-aid. This is likely to result in the construction of about 1.88 lakh tonnes of storage capacity. The General Managers (Region) of FCI have also been given full powers for hiring of private godowns for short term usage.

Under the national policy of integrated bulk handling and transportation, 4 lakh tonne capacity in modern Silos in procurement areas and 1.5 lakh tonne capacity in consumption areas has been created for FCI through Build-Own-Operate (BOO) Scheme in the year 2008.